GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.1495 TO BE ANSWERED ON 26.07.2018

UDAY IN TAMIL NADU

1495. SHRI K.N. RAMACHANDRAN: SHRI PR. SENTHIL NATHAN: SHRI BHARATHI MOHAN R.K.:

Will the Minister of POWER be pleased to state:

(a) whether the Union Government has provided adequate funds and support under the Ujwal DISCOM Assurance Yojana (UDAY) for Government of Tamil Nadu to mitigate the problems arising due to losses incurred and debts accrued by the TANGEDCO and TNEB over a long period;

(b) if so, the details thereof and the amount released so far, out of the total grants;

(c) whether the Union Government has plans to increase the power allocation to Tamil Nadu from the centrally operated power projects including the KKNP1 & 2 and MAPS 1&2 as well as other such power projects;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the steps taken by the Government to support New Power projects at Cheyyur, Udankudi and other places in Tamil Nadu to match its increasing power demands?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

(a) & (b) : The liabilities of State Power Distribution Utilities are contingent liabilities of the States. Government of India does not fund States under UDAY. As per information available, the Government of Tamil Nadu has taken over debt of TANGEDCO to the extent of Rs.22815 crores.

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(c) & (d) : As per information given by States to Central Electricity Authority (CEA), during current year 2018-19 (April-June, 2018) the energy shortage in Tamil Nadu was only 0.1%. Presently, Tamil Nadu has been allocated 6319 MW from Central Generating Stations. If the State Governments make any request for additional power from the Central Pool, the power is made available as per availability.

(e): Government of India is supporting the new Power Projects at Cheyyur, Udangudi and other places in Tamil Nadu to be developed by TANGEDCO by way of providing domestic coal instead of imported coal, identifying suitable coal blocks etc. Government has also approved SHAKTI policy on 17.05.2017 for new coal linkages to be granted to central and State Gencos at notified price. Further Power Finance Corporation (PFC), a Public Sector Undertaking under Ministry of Power has incorporated two wholly owned subsidiaries as Special Purpose Vehicles (SPVs), namely Coastal Tamil Nadu Power Limited (CTNPL) as operating SPV, and Cheyyur Infra Limited (CIL) as Infrastructure SPV under the Companies Act for Cheyyur Ultra Mega Power Project (UMPP).

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